

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3539
TO BE ANSWERED ON 08.08.2016**

GRIEVANCES OF PENSIONERS

3539. SHRI P.C. GADDIGOUDAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any instances wherein some persons who have retired from factories, are getting a fixed pension without increase in DA under ESIC for more than decades, have come to the notice of the Government;**
- (b) if so, the details thereof and the reasons therefor along with the reaction of the Government thereto; and**
- (c) the remedial measures taken/being taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): There is no provision under the Employees' State Insurance (ESI) Act, 1948 to provide pension to the workers and, therefore, ESI Corporation does not provide any pension to workers retired from factories.

(b) & (c): Does not arise in view of answer at (a) above.
